

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3653
ANSWERED ON:19.04.2010
POOL FOR PROVIDENT FUNDS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of the companies in the country particularly in Karnataka, which are running in losses for the last few years and have not opened any pool for provident funds deducted from their workers;and

(b) the steps taken by the Government to protect the provident fund subscribers in such cases especially in Karnataka?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): There is no provision under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 for opening any 'Pool for Provident Fund deducted from workers by loss making companies.

(b): Does not arise in view of reply at (a) above.